

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 234 of 2017 alongwith
CP No. 276/Chd/Pb/2017**

**Under Section 241(1) & 242
of the Companies Act, 2013.**

In the matter of:

Parshotam Dass Garg.

...Petitioner

Vs.

M/s. Aar Kay Chemicals Private Limited & Ors.

....Respondents

Present: Mr. Salman Khurshid, Sr. Advocate with Ms. Tushita Ghosh & Ms. Shubhi Sharma, Advocates for petitioner.
Mr. Gurmandeep Singh Sullar, Advocate for respondent Nos. 7 to 14.
Mr. Prateek Gupta, Advocate for respondent Nos. 1 to 4.

CA No. 234/2017 stands disposed of in view of the order dated 21.12.2017 passed in CA No. 233/2017 in COCP No. 06/Chd/Pb/2017 in CP No. 84/ND/2013 / RT No.28/Chd/Pb/2016. Copy of the order aforesaid be placed on the record of this case.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 21, 2017
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